	PENDENCY REPORT AS ON 08-04-	
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	10660
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	48
4	ARBA-Appeals under Indian Arbitration Act.	273
5	ARBP-Petitions under Indian Arbitration Act.	144
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	4950
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2567
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2476
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	6
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	5529
17	Contempt Petition in Bhubaneswar Bench	26
18	Contempt Petition in Cuttack Bench	156
19	Contempt Petition in Sambalpur Bench	3
20	CONTR-Proceeding relating to Criminal Contempt	67
21	COPET-Orginal Petition (Companies Act.)	130
22	CRA-Criminal Appeals	1021
23	CRLA-Appeal against Judgement/Sentence.	9965
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1439
25	CRLMA-Other Miscellaneous Application.	666
26	CRLMC-Appl.under Sec.482 Cr.P.C.	11020
27	CRLMP-Criminal Miscellaneous Petition	536
28	CRLREV-Criminal Revision.	9042
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	22
31	CRP-Revision Petition.	155
32	CRREV-Criminal Revision	261
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	3
35	CVA-Civil Appeals	3
36	CVREV-Civil Revision.	38
37	CVRVW-Civil Review.	19
38	DSREF-Confirmation under Sec.336 Cr.P.C.	3
39	EC-Execution Case.	3
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	28
42	EXFA-Execution First Appeal.	3
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	21
45	FA-First Appeal	1088
46	FAO-First Appeal from Orders.	3221
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	112
49	GCRLA-Government Appeals	413
50	GUAP-Pet. under Guardianship and Wards Act.	12
51	IP(M)-Main Petition (Insolvency ACt.)	1
52	ITA-Appeals Income-tax	407
53	JCRA-Jail Criminal Appeals	15
54	JCRLA-Jail Criminal Appeal	1202
55	JCRLRV-Jail Criminal Revision.	12
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	994
58	LPA-Letters Patent Appeals.	36
		6613

	LAGA NAT. III. A. I	1.00
61	MA-Miscellaneous Appeals	102
62	MATA-Matrimonial Cases (Appeals)	930
63	MFA-FA against Spl. Jurisdiction Cases.	12
64	MJC-Misc.Judicial Case.	59
65	MSA-SA from judgements in Misc. Cases.	84
66	OCRMC-Original Crl. Miscellaneous Case	100
67	OJC-Original Jurisdiction case (Writ)	1537
68	OREF-References.	1
69	OS-Original Suit.	1
70	OTAPL-Other Tax Applications.	120
71	OTC-Other Tax Case.	5
72	OVTA-Tax Appeal Under OVAT ACt.	1
73	RCFA-First Appeals(Rent Control Matters)	1
74	Review Petition in Bhubaneswar Bench	1
75	Review Petition in Cuttack Bench	40
76	RFA-FA from Judgement and Decree in Suit	2158
77	RPFAM-Revision US 19 of Family Court Act.	1643
78	RSA-Second Appeal from Judgement and Decree.	6798
79	RVWPET-Review Petition.	2015
80	SAO-Second Appeal from Appellate Order.	224
81	SA-Second Appeal	2302
82	SCLP-Pet.for leave to appeal to Supreme Court	1
83	SJC-Special Jurisdiction Case (Tax Matters)	179
84	SM-Suo Motu.	46
85	SPA-Sp.Appeal before DB	5
86	STAPL-Appl.for direction to make a reference.	1
87	STREV-Sales Tax Revision.	1577
88	TA-Tax Appeal	12
89	TEST-Testamentary Cases.	1
90	TREV-Tax Revesion	95
91	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	281
91	TRECKE-Hallstel Fet.101 transfer a Cit.Floc.	201
92	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	875
92	TRP(C)-Transfer Petition under Sec. 14 Cr. P.C.	673
0.3	WA Annuals before DD against CD Indeement	2042
93	WA-Appeals before DB against SB Judgement	3843
0.4	MADO(OAD) O : : I A I: I: : D I D I	
94	WPC(OAB)-Original Application in Berhampur Bench	1
	WDC(0AC) C i i lA li ii i C ii lB l	006
95	WPC(OAC)-Original Application in Cuttack Bench	936
96	WPC(OA)-Original Application in Bhubaneswar Bench	287
97	WPC(OAPC)-Original Application (Provisional) in	26
	Cuttack Bench	
98	WPC(OAS)-Original Application in Sambalpur Bench	11
99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	496
100	WPC(TAC)-Transfer Application in Cuttack Bench	4
101	WP(C)-Writ Petition under Art.226 and 227.	70208
	Grand Total	172586
L	3.2.12 1000	1 - <del></del>